NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

16

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.16/241/242/HDB/2016
NAME OF THE COMPANY	Sai Annapurna Bio- Proteins Pvt Ltd
NAME OF THE PETITIONER(S)	Vemuri Krishna Prasad
NAME OF THE RESPONDENT(S)	Sri Sai Annapurna Bio- Proteins Pvt Ltd & (12) Others
UNDER SECTION	241/242

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	1		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Blupesh RI-4 olo. R. Reighumandan Rao	Advocali	9966622805	PH 27

ORDER

At the request of the Counsel, case is posted on 03-11-2017.

Member (T)

Member (J

Pc